

Name of Corporate Debtor OZONE HOMES PRIVATE LIMITED
Date of Commencement of CIRP: 10.10.2025
List of Creditors as on 17.02.2026

List of operational creditors (Government Dues)

(Amount in Rs.)

| Sl. No. | Details of Claimant | | Details of Claim Received | | Details of Claim Admitted | | | | Amount of Contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|---------------------|---------------------------|--------------------|---------------------------|-----------------|-------------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|--|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim admitted | Nature of Claim | Whether related party ? | % voting share in CoC, if applicable | | | | | |
| 1 | Commercial Tax Dept | Maharashtra | 14-11-2025 | 3,23,86,971 | 3,23,86,971 | Government dues | No | NA | 0 | 0 | 0 | 0 | Fully admitted |
| 2 | Office of the Assistant Commissioner, Division - IV, CGST & C Ex, Mumbai East | Maharashtra | 22-01-2026 | 8,77,200 | - | Government dues | No | NA | 0 | 0 | 0 | 8,77,200 | Resolution Professional cannot accept any claim which has been adjudicated during the moratorium |
| | | Total Claims | | 3,32,64,171 | 3,23,86,971 | 0 | 0 | 0 | 0 | 0 | 0 | 8,77,200 | |